



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No. R-13/2/(1)/2024-NSL-II

Date:21.03.2024

To

The Secretary,

Department of Telecommunications,

Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110001.

Subject: TRAI's Recommendations on 'Usage of Embedded SIM for Machine-to-Machine (M2M) Communications'

Department of Telecommunications (DoT), through its letter dated 09.11.2021, sought the recommendations of TRAI under section 11(1)(a) of TRAI Act, 1997 (as amended) for the usage of embedded SIM for M2M communications.

2. In this regard, TRAI issued a Consultation Paper on 'Embedded SIM for M2M Communications' on 25.07.2022 for soliciting comments/ counter comments from stakeholders. In response, 15 stakeholders submitted their comments. An open house discussion on the consultation paper was held on 14.12.2022, through virtual mode.

3. Based on the comments/ inputs received from stakeholders during the consultation process and on its own analysis, TRAI has finalised its Recommendations on '**Usage of Embedded SIM for Machine-to-Machine (M2M) Communications**'. A copy of the Recommendations is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the Recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Enclosure: As above

(V. Raghunandan)

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